

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 108**  
**(IB)-1431(PB)/2019**

**IN THE MATTER OF:**

Axis Bank Ltd. .... Applicant/petitioner  
v.  
Payne Realtors Pvt. Ltd. .... Respondent

**Order under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Mr. Aditya Mehta, Adv. for the Successful  
Resolution Applicant (Payne Realtors Pvt Ltd.)  
For the Respondent:

**ORDER**

The erstwhile RP is directed to remain present in the next date of hearing to advance submissions in the interlocutory application No. 2540/2020.

List the matter for further consideration on 15.09.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET